

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 24/TT/2020**

- Subject** : Truing up of tariff of the 2014-19 period and determination of tariff of the 2019-24 period for in respect of Combined Assets consisting of:-  
Asset I: Koldam Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh Sub-station;  
Asset II: 400 kV line bays at Ludhiana Sub-station covered under "Transmission system associated with Koldam Hydro-electric project" in the Northern Region.
- Date of Hearing** : 17.7.2020
- Coram** : Shri I.S Jha, Member  
Shri Arun Goyal, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : BRPL and 16 others
- Parties Present** : Shri R.B. Sharma, Advocate, BRPL  
Shri S.S. Raju, PGCIL  
Shri A.K. Verma, PGCIL  
Shri B. Dash, PGCIL

**Record of Proceedings**

Due to technical constraints at the Petitioner's end, the instant Petition could not be taken up for hearing through video conferencing. Accordingly, the Commission adjourned the matter.

2. The petition shall be listed for hearing on 22.7.2020.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

